

(SHRI R.L. BHATIA): (a) No separate norms have been prescribed in respect of our Missions for the implementation of our Official Language Policy. Norms generally followed in Government of India are applicable to the Missions, subject to local conditions.

(b) Hindi officers are deputed in the Missions like Georgetown, Paramaribo, Port of Spain, Port Louis, London and Kathmandu where opportunities for propagating Hindi exist.

(c) As missions are offices of the Government of India, they are bound by general Government policy in respect of Hindi as the official language.

Visakhapatnam Port

5799. SHRI M.V.V.S. MURTHY:
Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the projects undertaken by the Visakhapatnam port in 1993-94 have not been completed;

(b) if so, the details thereof;

(c) whether the amount allotted during 1993-94 was insufficient to meet the requirement of the port;

(d) the amount allotted or proposed to be allotted during 1994-95 for the purpose;

(e) whether the port authorities have requested for the grant of more funds to meet the reorganisational plan of the port; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Only one project viz. procurement of a 30 Ton B.P. Tug was scheduled for completion in 1993-94. It is now expected to be completed by August, 1994.

(c) No, Sir. It was found adequate.

(d) The amount allotted for Plan schemes during 1994-95 is Rs. 40 crores.

(e) No, Sir.

(f) Does not arise.

[Translation]

Telegrams in Bihar

5800. SHRI PREM CHAND RAM:
Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether incoming and outgoing telegrams in hilly areas of Bihar, particularly at Harua, Varsaliganj, Rajouli and Govindpur are generally delayed;

(b) if so, the reasons therefor and the time limit fixed by the Government for sending or receiving telegrams in those areas;

(c) whether telegrams are sent by post at several places and if so, the district-wise number of such post offices in eight districts in Uttaranchal; and

(d) the action taken by the Government to ensure timely despatch of telegrams in these areas?